

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.181/00883/2019**

Wednesday, this the 11<sup>th</sup> day of December, 2019

## C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Shameena Beegum N.C  
Aged 32 years  
D/o.Kader B.C  
Neduvathachetta House  
Amini Island  
U.T of Lakshadweep  
Mob.No.9495841817 ...Applicant

**(By Advocate – Mr.Mohammed Salih P.M)**

## versus

1. The Administrator of Lakshadweep  
Kavaratti Island  
Union Territory of Lakshadweep-682 555
2. The Director of Education  
Directorate of Education  
Kavaratti Island  
U.T of Lakshadweep-682 555 ...Respondents

**(By Advocate- Mr. S.Manu)**

This application having been heard on 11<sup>th</sup> December 2019, the Tribunal on the same day delivered the following :

## ORDER (ORAL)

**Per : Mr.E.K.Bharat Bhushan, Administrative Member**

Heard Mr.Mohammed Salih P.M, learned counsel for the applicant.

Mr.S.Manu takes notice on behalf of the respondents.

2. The grievance of the applicant is that she, a candidate for the post of Primary School Teacher notified as per Annexure A-1 employment notice, apprehends that appointment to the post is going to be done without statutory reservation of 4% for physically handicapped persons. Applicant has submitted a representation, copy of which is at Annexure A-6, which remains not responded to till date.

3. We are of the view that the Original Application can be disposed of at this stage by directing respondent no.1 to consider the representation filed by the applicant on merits and to dispose of the same through a speaking order as expeditiously as possible and in any case within 30 days from the date of receipt of a copy of this order. Ordered accordingly.

4. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

SV

.3.

**List of Annexures**

Annexure A-1 - True copy of the employment notice F.No.6/8/20-18-  
Edn/Estt dated 11.12.2018

Annexure A-2 - True copy of the relevant pages of Check List issued by  
the 2<sup>nd</sup> respondent dated 19.2.2019

Annexure A-3 - True copy of the relevant pages final check list  
dated 17.6.2019

Annexure A-4 - True copy of the objection submitted by the  
applicant dated 1.7.2019

Annexure A-5 - True copy of the selection list dated 19.7.2019

Annexure A-6 - True copy of the representation dated 22.11.2019

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